

1	2	3	4	5	6	7	8
20.	Tamil Nadu	1261	38	13.82	5.00		1.91
21.	Tripura	104	4	1.36	1.09		
22.	Uttar Pradesh	5203	82	53.90	10.00	11.05	5.90
23.	Uttarakhand	750	10	8.89	3.00	0.60	0.85
24.	West Bengal	335	33	4.63			
SUB-TOTAL		22,854	601	250.77	83.85	19.02	19.92

Funds released for organizing annual Competitions through SAI NSNIS, Patiala

8.15

GRAND TOTAL 92.00

Programmes run through NGOs

3652. SHRI KAMAL AKHTAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) the details of the programmes being run/implemented by department of Sports and department of Youth Affairs separately, through NGOs in various States, State-wise;

(b) the details of fund allocated for each programme during last three years;

(c) the details of eligibility criteria for NGOs, programme-wise;

(d) the details of funds allocated to various NGOs, State-wise and NGO-wise for last three years;

(e) whether new Government has started any new programme to be run/implemented through NGOs; and

(f) if so, the details, State-wise alongwith the eligibility criteria, programme-wise?

THE MINISTER OF YOUTH AFFAIRS AND SPORTS (DR. M.S. GILL) : (a) A scheme namely, National Programme for Youth and Adolescents Development (NPYAD) is being implemented by the Department of Youth Affairs with effect from 01.04.2008 under which financial assistance is given to the NGOs, State Governments/Union Territories, Educational Institutions etc. for holding various youth programmes/activities. There is no NGO related scheme at present in the Department of Sports.

(b) The Ministry of Youth Affairs and Sports, in an effort to provide opportunity for holistic development of youth, has formulated a scheme with effect from 1.4.2008, christened as National Programme for Youth and Adolescents Development (NPYAD) by merger of four Central sector

grant-in-aid schemes of the Ministry of Youth Affairs and Sports during 10 Plan namely, Promotion of Youth Activities and Training, Promotion of National Integration, Promotion of Adventure and Development and Empowerment of Adolescents. The funds allocated under these schemes for the years 2006-07 and 2007-08 and 2008-09 are as under :-

(Rupees in crores)

Name of Scheme	Funds allocated	
	2006-07	2007-08
Promotion of National Integration	10.00	13.00
Promotion of Adventure	3.50	4.00
Promotion of Youth Activities and Training	4.53	3.50
Development and Empowerment of Adolescent	5.70	11.00
Funds allocated for National Programme for Youth and Adolescents Development (NPYAD)		Rs. 34.70 crores during financial year 2008-09

(c) All India level Organizations recognized by the Ministry, State Governments, State Departments/Directorates for Youth Affairs/Youth Welfare and other District Level Offices in States, Panchayati Raj Institutions and Urban Local Bodies, Educational Institutions including Polytechnics and Non-government Organizations (NGOs) and Voluntary Agencies registered under the Societies Registration Act 1860 (or other appropriate State law), public trusts and non-profit making companies who have completed at least 3 years of registration on the date of application and has average annual programme expenditure of Rs. 5.00 lakh or more during the last 3 years are eligible for financial assistance under the scheme.

(d) The details of funds sanctioned to various NGOs,s State-wise and NGO-wise for last three years from 2006-07 to 2008-09 are given at the Annexure [See Appendix 217 Annexure No. 22]

(e) No, Sir.

(f) Does not arise.

New National Sports Policy

3653. SHRI N.R. GOVINDRAJAR : Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

(a) whether Government proposes to formulate a new National Sports Policy;

(b) if so, the details thereof;

(c) whether it is a fact that Government has not consulted Indian Olympic Association (IOA) and National Sports Federation (NSF) while drafting the new National Sports Policy and they have rejected the revised draft of the new National Sports Policy; and